

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

46. IA 338/2021 In CP(IB) 4258/MB/2019

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2021**

**NAME OF THE PARTIES: - IA 338/2021 Administrator of Dewan
Housing Finance Corporation Limited
..Applicant
IN THE MATTER OF:
Reserve Bank of India
Versus
Dewan Housing Finance Corporation
Limited**

Section 25(j) of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Ms. Saloni Kapadia, Counsel appeared for the CoC. Ms. Sonu Tandon, Counsel for the Administrator of DHFL. At the request of the parties. List the matter on **29.07.2021.**

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)